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ITEM NO.40

REGISTRAR COURT. 2 SECTION III
S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS
BEFORE THE REGISTRAR MR. M V RAMESH

Petition(s) for Special Leave to Appeal (C) No(s). 34785/2014
M/S. GAIL INDIA LTD. Petitioner(s)

VERSUS

STATE OF U.P. & ORS. Respondent(s)

Date : 18/10/2016 This petition was called on for hearing today.

For Petitioner(s) Mr. Gaurav Agarwal,Adv.

Mr. Abhishek Sharma,Adv.

For Respondent(s) Mr. Soumya Kumar,Adv.

Mr. Vinay Garg,Adv.

UPON hearing the counsel the Court made the following

O R D E R

Ld. Counsel for the petitioner has failed to file the dasti
proof in respect of respondent Nos. 3 and 4 despite opportunities.
Viewed in that context, the matter shall be processed for listing
before the Hon'ble Judge in Chambers for further directions. Await
orders. List thereafter.

(M V RAMESH)
Registrar

MG